

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/13202/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench

Dated Guwahati, th 15 December, 2022.

Sub:- Casual Leave.

Ref:- No. HC(IB)-VIG/01/2022 dated 08.12.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Lobsang Tenzin, District and Sessions Judge, Tezu, Lohit District has been granted **casual leave for four days from 20.12.2022 to 23.12.2022 along with permission to avail the winter vacation from 26.12.2022 to 31.12.2022 and station leave permission from 24.12.2022 till the morning of 02.01.2023.** A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

s.d/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/13203-13203(A)/A, dated , 15-12-2022

Copy to:

1. Shri Lobsang Tenzin, District and Sessions Judge, Tezu, Lohit District,

Ziro.

✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Signature